

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:413
ANSWERED ON:25.11.2014
CCTV RECORDINGS
Girri Shri Maheish

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any policy for CCTV recordings at public places;
- (b) if so, the details thereof along with the justification in this regard keeping in view the right to privacy;
- (c) whether a person whose activities has been recorded has the right to see the footage of the recording; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

- (a): There is no requirement of a national policy in the matter. The installation of CCTV Cameras is a security feature for the safety of public places, which is done voluntarily by private entities or on the directions of police authorities. The security agencies also install CCTV Cameras in public places for monitoring security threats/ traffic etc.
- (b): It involves no privacy issue since CCTV recording of normal human behaviour in public places is overt surveillance and does not intrude into their private space.
- (c): There is no bar/ restriction on a person wanting to see his/ her own CCTV recording. However, such requests should be made to agencies/ entities concerned.
- (d): As above.